

Date	Office Report	Orders
		<p>O.A.2033/90 M.P.2414/90 21.12.90.</p> <p>Present : Shri V. P. Sharma, Counsel for Applicant. Shri O. N. Moolri, Counsel for Respondents.</p> <p>Learned counsel for the respondents submits that he will be filing in the Registry a short reply on preliminary objections as the particulars in the O.A. are not complete. He also undertakes to serve a copy of the same on the learned counsel for the applicant. List on 3.1.91.</p> <p>Reply not filed.</p> <p style="text-align: center;">(J. P. Sharma) Member (J)</p> <p style="text-align: center;">(P. C. Jain) Member (A)</p> <p><u>3-1-91</u> <u>O.A. 2033/90</u> Present- Shri V. P. Sharma, Counsel for the applicant. None for the Respondents.</p> <p>Learned Counsel for the applicant informs that he has received a copy of the short reply filed by the respondents. Learned counsel for the applicant further submits that he may be allowed to withdraw the O.A. with liberty to file a fresh O.A. in accordance with law, if so advised.</p> <p>Accordingly, O.A. 2033/90 is discontinued as withdrawn with the liberty to the applicant to file a fresh O.A. in accordance with law, if so advised.</p> <p style="text-align: center;">(J. P. Sharma) Member (J)</p> <p style="text-align: center;">(P. C. Jain) Member (A)</p>